Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish, Registrar (Administration) High Court of Jharkhand Ranchi.

File No. XXII(I)/5/2	2016-17/Apptt
Letter No	/Apptt
Dated:	

To.

 i) The Director General, Gujrat Forensic Science University Gandhinagar (Gujarat),

ii) The Director, Directorate of Forensic Science, Gandhinagar (Gujarat).

Ref: - Your Letter No. GFSU/DG/2673/2017 dated 18.09.2017.

Sub: - Regarding nomination for attending two days International Conference on Forensic Science and Cyber Security (INFORSECON) scheduled to be held on 05th and 06th October, 2017 at Gujarat Forensic Sciences University and BPR&D, MHA, GOI.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** i) Sri Diwakar Pandey, A.J.C.-cum-Special Judge, CBI, Ranchi and ii) Sri Radha Krishan, District & Additional Sessions Judge, Jamshedpur for attending two days International Conference on Forensic Science and Cyber Security (INFORSECON: 2017) scheduled to be held on 05th and 06th October, 2017 at Gujarat Forensic Sciences University, Gandhinagar, Gujarat.

This is for kind information and needful.

Yours faithfully, Sd/- **R.K. Vaish** Registrar (Administration)

Memo No. 4451 / Apptt.

Ranchi dated the 23 09 2017

Copy forwarded to the Judicial Commissioner, Ranchi / the Principal District & Sessions Judge, Jamshedpur for information and needful / Sri Diwakar Pandey, A.J.C.-cum-Special Judge, CBI, Ranchi and Sri Radha Krishan, District & Additional Sessions Judge, Jamshedpur with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.

Registrar (Administration)